

(ग) और (घ). गया से बेला तक सड़क का रखरखाव राज्य सरकार द्वारा अच्छी तरह किया गया है। तथापि, बेला के बाराबर तक जाने वाली सड़क जीप के योग्य है। गया में बढ़िया आवास व्यवस्था उपलब्ध है, परन्तु बाराबर में एक ही युवक हांस्टल है।

Claims of Property Left by Indians in Uganda

*272. SHRI S. B. SINDAL:

SHRIMATI MADHURI SINGH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government had made a study of Indians who were forced to leave Uganda by the Idi Amin regime and who applied to the Uganda Government for restoration of their properties;

(b) the number of Indians who put in claims to get back properties in Uganda; and

(c) the number of Indians who did not want to return to that country and compensation paid to them?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir.

(b) 1534 claims from Indians were lodged with the Uganda Government through the High Commission of India. Of these, 1038 claims were substantiated and considered for compensation. The Uganda Government has since settled 628 claims amounting to Rs. 1,44,88,792.60.

(c) The precise number of Indians who did not want to return to that country and compensation paid to them is not known. Indians expelled during Idi Amin's regime had no option to return to Uganda. The Expropriated Property Act, 1982, which became operational with effect from 21-2-1983, however, provides for payment of compensation to those who did not want to return to Uganda. Under this Act claims for compensation are to be lodged with the Government in

Uganda or through the Ugandan High Commission in New Delhi or London or Ottawa within 90 days from 21-2-1983.

Medicines Stored in A.I.I.M.S.

*273. SHRI RASHEED MASOOD:
SHRI B. D. SINGH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that despite the fact that it was discovered by a team of Drug Control Officers sometimes back that drugs meant for patients in the AIIMS were stored and preserved in highly improper and unsafe conditions by the Pharmacy Department of the Institute, no measures have been taken to improve the conditions; and

(b) if so, what steps have been taken by the Government to remove the deficiencies pointed out by the team of Drug Control officers in storing and preserving the drugs in the AIIMS?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHAN-KARANAND): (a) and (b). A team of Drug Control officials had visited A.I.I.M.S. in October, 1979 and had given certain suggestions for effecting improvements in the functioning of the Pharmacy Department. Again, Drug Inspectors of Delhi Administration visited the A.I.I.M.S. in November, 1982 and found the storage conditions, by and large, satisfactory. They have also made some suggestions for effecting further improvements. Institute authorities are taking necessary remedial measures in this direction.

Indians Detained in Gulf Jails

*274. SHRIMATI KISHORI SINHA:
SHRI PHOOL CHAND
VERMA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that some Indian nationals have been detained in the jails of Gulf countries; and